DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM GZB 7-1-2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	43172/16	सचिन	177 Act	कोर्ट	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43173/16	धर्मवीर	"	"	50/=	
3,	43175/16	इकबाल	"	"	50/=	
4,	43176/16	मोहित	"	खोड़ा	50/=	
5,	43177/16	संजय	"	"	50/=	

मुख्य न्यायिक मजिस्ट्रेट
गाजियाबाद

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In the Court of..... I Addl .....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL				The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				NIL		

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं0–1 गाजियाबाद
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